

DISTRICT & SESSIONS COURT, PUNE

Ref.: Hon'ble High Court Letter No.
RG/1611/32/2021, dated 9th April, 2021.

No. B-16(ii)/ 22 /2021

Date: 9th April, 2021

CIRCULAR

Whereas the Hon'ble Bombay High Court, vide letter under reference, is pleased to declare 12th April, 2021 as holiday for the subordinate Courts in the State of Maharashtra, so as to take precautionary measures and to break the chain of Corona Virus, and

Therefore, all the Courts and its offices in Pune Judicial District shall remain closed on 12th April, 2021, and

Therefore, in lieu of the said holiday, all the Courts and its offices in Pune Judicial District shall function on 12th June, 2021 as usual, and

The Judicial Officers in Pune Judicial District shall attend the urgent matters, remand work, etc. on 12th April, 2021, as per usual arrangement made for holidays, for the month of April, 2021.

All the Judicial Officers may post the matters fixed on 12th April, 2021, either on next working day or on appropriate dates, after considering the nature and urgency in the matters and daily board be updated in CIS accordingly.

All the Judicial Officers in Pune Judicial District to bring this Office Circular to the notice of all the staff members working under their control and the Bar Association of their respective stations.

The Coordinator, Computer Section, District Court, Pune, to upload this Circular on the official website of District Court, Pune.

Inform all the concerned in Pune Judicial District.

Sd/-xxx
(Neeraj P. Dhote)
Principal District & Sessions Judge,
Pune.

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Forwarded with compliments to all the Judicial Officers in Pune Judicial District, for information and necessary action.

No. B-16(ii)/ 22 /2021,
District & Sessions Court,
Pune.
Date: 09-04-2021.

By Order,


Registrar,
District & Sessions Court, Pune.

Copy for information and doing the needful to :

- (i) All the Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
(to inform all the concerned Government Offices in Pune Judicial District),
- (iii) The Additional/Assistant Director of Prosecution, Pune,
- (iv) The President/Secretary, Pune Bar Association, Pune,
- (v) The Presidents/Secretaries, all Taluka Bar Associations in Pune District,
- (vi) All the Heads of the Branches, District Court, Pune.